



**The Tamil Nadu Panchayat Union Councils (Extension of Term of Offices)
Act, 1976**

Act 33 of 1976

Keyword(s):

Extension of Term of Office, Panchayat Union Council, Office Holders

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PRESIDENT'S ACT NO. 33 OF 1976.*

**THE TAMIL NADU PANCHAYAT UNION
COUNCILS (EXTENSION OF TERM OF OFFICE)
ACT, 1976.**

[Received the assent of the President on the 31st July 1976,
first published in the Tamil Nadu Government Gazette
Extraordinary on the 31st July 1976 (Adi 16, Nala
(2007-Tiruvalluvar Aandu)).]

Enacted by the President in the Twenty-seventh Year
of the Republic of India.

**An Act to provide for the extension of the term of office
of the members and Chairmen of Panchayat Union
Councils in the State of Tamil Nadu.**

In exercise of the powers conferred by section 3 of the
Tamil Nadu State Legislature (Delegation of Powers) Act,
1976 (41 of 1976), the President is pleased to enact as
follows:—

Short title.

1. This Act may be called the Tamil Nadu Panchayat
Union Councils (Extension of Term of Office) Act, 1976.

Extension of
term of office
of members and
Chairmen of
Panchayat
Union Councils.

2. Notwithstanding anything contained in the Tamil
Nadu Panchayats Act, 1958 (Tamil Nadu Act XXXV
of 1958) or in the Tamil Nadu Panchayats and
Panchayat-Union Councils (Extension of Term of Office)
Act, 1975 (Tamil Nadu Act 34 of 1975) or in any other
law for the time being in force, the term of office of
the members and the Chairmen of all the Panchayat
Union Councils in the State of Tamil Nadu holding
office as such on the 31st day of July, 1976 shall extend
up to the noon on the 1st day of February 1977;

Provided that if a member of a Township Com-
mittee is a member of a Panchayat Union Council, he
shall cease to hold office as a member of the Panchayat
Union Council whenever he ceases to be a member of
the Township Committee or on the 1st day of February,
1977, whichever is earlier.

* For Reasons for the enactment, see *Tamil Nadu Government
Gazette* Extraordinary, dated the 31st July, 1976, Part IV—
Section 2, Pages 262-263.